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SLP(C)No. 3032-3040 OF 2002
ITEM Nos.205 & 211

Court No. 9

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.3032-3040/2002

(From the judgement and order dated 06/11/2001 in WP 829/01,
WP 795/01, 803/01,WP 818/01,WP 830/01,WP 831/01,WP 847/01,
WP 857/01 and WP 4271/01 of the HIGH COURT OF UTTARANCHAL AT NAINITAL)

STATE OF UTTARANCHAL & ORS.

Petitioner (s)

VERSUS

SIDHARTH SRIVASTAVA & ORS.

Respondent (s)

(With Appln(s). for directions and exemption from filing O.T. and
permission to place addl. documents on record and permission
to submit addl. document(s) and recalling/modification of Court's
order dated 15.11.2002 and intervention and with prayer for
interim relief)

(FOR FINAL DISPOSAL)

With

SLP(C) No.4079/2002, SLP(C) No.4077/2002

(With appln(s). for exemption from filing c/c of the impugned
judgment and exemption from filing O.T. and permission to
submit addl. documents and with prayer for interim relief)

(FOR FINAL DISPOSAL)

WITH

S.L.P.(C) NO.....CC 1629/2003

(With applns. for c/delay in filing SLP and c/delay in
refiling SLP and Office Report)

Date : 07/02/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Mr. Gopal Subramaniam, Sr. Adv.
Ms. Rachana Srivastava, Adv.
Mr. Rohit Singh, Adv.

Mr. Ajay K. Agrawal, Adv.

.....2/-

For Respondent (s)

Mr. P.P. Rao, Sr. Adv.
Mr. Raj Kumar Gupta, Adv.
Mr. Sheo Kumar Gupta, Adv.
Mr. A.N. Bardiyar, Adv.

Mr. Yatish Mohan, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. K.L. Janjani, Adv.

Mr. K.L. Taneja, Adv.

Mr. K.V. Mohan, Adv.
Mr. A.K. Yadav, Adv.

Mr. Ravi Prakash Mehrotra, Adv.
Mrs. Deepti R. Mehrotra, Adv.
Mr. Garvesh Kabra, Adv.

Mr. Vishwajit Singh, Adv.

Mr. Ashok K. Srivastava, Adv.

Mr. S. Chandra Shekhar, Adv.

Mr. A.S. Pundir, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.....R
.SP2

List this matter on Friday, the 14th February, 2003,
at 2.00 P.M.

.SP1

(A.S. BISHT)
COURT MASTER

(R.K. KUMAR)
COURT MASTER